

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 272 of 2019

IN THE MATTER OF:

Vidhya Achu Roy

...Appellant

Versus

Suraj Mani Engineers Pvt. Ltd.

...Respondent

Present:

For Appellant : Mrs. Prabha Swami and Mr. Nikhil Swami, Advocates

For Respondent : Present but appearance not marked.

O R D E R

04.02.2020 At request of both the sides, the matter is adjourned for **27th**

February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

pks/md